

**GOVERNMENT OF INDIA
PLANNING
LOK SABHA**

UNSTARRED QUESTION NO:2100
ANSWERED ON:10.03.2010
ONLINE REPORT OF FLAGSHIP SCHEMES
Naik Dr. Sanjeev Ganesh

Will the Minister of PLANNING be pleased to state:

(a) whether the Planning Commission has directed the Chief Secretaries of the eight extremism affected states to place monthly report of the major flagship Schemes on its MIS portal for online scrutiny and to ensure speedy implementation of pro-people schemes in troubled districts; and

(b) if so, the extent these measures have helped in completing schemes in the Naxal areas?

Answer

MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V.NARAYANASAMY)

(a) & (b) :Yes, Sir. The Planning Commission has developed a MIS for online monitoring of the implementation of 8 flagship schemes and 3 other schemes in the 33 districts most affected by Left Wing Extremism (LWE) in 8 States. The flagship schemes are Pradhan Mantri Gram Sadak Yojana, National Rural Health Mission, Mahatma Gandhi National Rural Employment Guarantee Act, Sarva Shiksha Abhiyan, Drinking Water Supply, Rajiv Gandhi Grameen Vidyutikaran Yojana, Integrated Child Development Services, Indira Awaas Yojana and other developmental schemes are Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006, Ashram Schools and National Highways, State Highways and other Roads. The MIS can be accessed on line at <http://pcserver.nic.in/lwe>

The regular reviews by the Planning Commission with the district authorities, State Governments and the Ministries concerned address the problems in implementation of the development schemes in these districts with the focus on completion of the schemes.